

1	2	3	4
25.	Telangana	29.62	25.65
26.	Tripura	5.80	5.70
27.	Uttar Pradesh	63.11	54.36
28.	Uttarakhand	5.88	5.44
29.	West Bengal	65.00	61.11
30.	Andaman and Nicobar Islands	0.10	0.10
31.	Lakshadweep	0.00	0.00
32.	Puducherry	0.38	0.33
TOTAL		534.81	481.34

**Allocation of funds for rural development and poverty
alleviation schemes**

3655. KUMARI SELJA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of funds allocated, released and utilised by the States under various rural development and poverty alleviation schemes during 2016-17 so far, scheme-wise and State/UT-wise including Haryana;

(b) the achievements made during the said period under each scheme, State/UT-wise;

(c) the number of people belonging to all categories including Scheduled Castes (SCs) and Scheduled Tribes (STs) benefited under each of these schemes, State/UT-wise; and

(d) the steps taken or proposed to be taken by Government to ensure optimum utilisation of funds and completion of works in time?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Ministry of Rural Development, *inter-alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyaya-Grameen Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas, including Haryana through employment generation, strengthening of livelihood opportunities, promoting self employment,

skilling of rural youths, provision of social assistance and other basic amenities. The State/UT-wise funds allocated, released and expenditure incurred under various rural development schemes during current year *i.e.*, 2016-17 are given in Statement-I (*See below*).

(b) and (c) The State/UT-wise physical achievements made under various rural development schemes during current year are given in Statement-II (*See below*).

Specific provisions have been made under rural development programmes for Scheduled Castes (SCs) and Scheduled Tribes (STs). Separate earmarking of funds is made for SCs and STs under PMAY-G and DAY-NRLM. These programmes are specifically monitored with respect to achievements made for SC and ST beneficiaries. Numbers of beneficiaries belonging to Scheduled caste and Scheduled Tribes, State/UT-wise, under MGNREGA, IAY, now restructured as PMAY-G, DAY-NRLM and DDU-GKY are given in Statement-III (*See below*).

(d) In order to ensure that the programme benefits reach the rural poor in full measure, the Department has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes in different parts of the country which include Review by the Union Ministers, Performance Review Committee Meetings, State Vigilance and Monitoring Committees, District Development Co-ordination and Monitoring Committee named as “DISHA”, submission of reports by third party monitoring through National Level Monitors, Area Officers Schemes, Concurrent Evaluation, Impact Assessment Studies, monitoring the submission of Utilization Certificates. The Department constantly pursues the issue of fund utilization with the State Governments/UT Administrations to ensure optimum utilization of funds and to ensure timely disbursement, sound financial management and timely completion of works.

Statement-I

(A) State/UT-wise funds released and expenditure incurred under MGNREGA

(₹ in lakhs)

Sl. No.	State	Central Release 2016-17 till 22.03.2017	Expenditure* 2016-17 till 22.03.2017
1	2	3	4
1.	Andhra Pradesh	382238.22	461998.52
2.	Arunachal Pradesh	15675.99	11076.43
3.	Assam	108248.53	143466.82

1	2	3	4
4.	Bihar	156913.96	214358.06
5.	Chhattisgarh	223080.60	266707.92
6.	Gujarat	64323.81	70362.75
7.	Haryana	28771.33	28307.45
8.	Himachal Pradesh	38860.83	53360.14
9.	Jammu and Kashmir	80408.52	74900.40
10.	Jharkhand	166102.02	159670.41
11.	Karnataka	225864.88	315168.28
12.	Kerala	158248.96	220800.62
13.	Madhya Pradesh	324891.62	332604.32
14.	Maharashtra	165599.64	201864.36
15.	Manipur	34370.41	29500.52
16.	Meghalaya	86069.23	75742.58
17.	Mizoram	14451.26	9029.31
18.	Nagaland	50152.80	49342.60
19.	Odisha	189526.84	207484.04
20.	Punjab	49073.46	52246.72
21.	Rajasthan	478631.86	504331.34
22.	Sikkim	13262.56	12769.98
23.	Tamil Nadu	455232.91	532404.57
24.	Telangana	180684.74	170795.53
25.	Tripura	101629.14	113479.80
26.	Uttar Pradesh	391585.94	402235.92
27.	Uttarakhand	51434.88	69704.45
28.	West Bengal	480926.24	679805.80
29.	Andaman and Nicobar Islands	801.40	135.67
30.	Goa	425.85	302.80
31.	Lakshadweep	0.00	22.59
32.	Puducherry	346.92	1058.31
TOTAL		4717835.34	5465039.01

*This includes the State share and unspent balance of the previous year.

(B) Funds allocated, relased and utilized under IAY/PMAY-G

(₹ in crore)

Sl. No	State/UTs	2016-17*		
		Central Allocation	Central Release	Utilization
1	2	3	4	5
1.	Andhra Pradesh	42015.732	21712.785	0.000
2.	Arunachal Pradesh	8218.813	5236.120	0.000
3.	Assam	199853.190	124447.798	52102.115
4.	Bihar	356963.850	211427.064	20337.695
5.	Chhattisgarh	130380.059	71325.663	63422.312
6.	Goa	569.573	284.785	351.700
7.	Gujarat	63590.769	36527.407	8867.670
8.	Haryana	14306.851	7153.425	6347.760
9.	Himachal Pradesh	4434.526	3100.078	1293.600
10.	Jammu and Kashmir	15482.321	4465.820	0.000
11.	Jharkhand	129233.556	69767.981	34056.057
12.	Karnataka	52098.194	15028.468	523.981
13.	Kerala	18226.794	9113.400	13397.549
14.	Madhya Pradesh	250875.103	140720.466	138807.750
15.	Maharashtra	128991.627	64495.815	58578.160
16.	Manipur	10292.410	5576.180	1089.487
17.	Meghalaya	15492.237	7746.120	963.113
18.	Mizoram	4371.685	2389.246	379.650
19.	Nagaland	8322.765	4510.827	0.000
20.	Odisha	221739.930	128011.342	49144.320
21.	Punjab	13697.740	6848.870	0.000
22.	Rajasthan	140096.149	75647.352	49894.615
23.	Sikkim	2381.207	1190.605	182.150
24.	Tamil Nadu	98715.060	61609.368	19010.719
25.	Telangana	28526.670	0.000	0.000
26.	Tripura	21587.693	12925.115	2269.285
27.	Uttar Pradesh	322032.515	223980.445	107608.059

1	2	3	4	5
28.	Uttarakhand	9880.774	7197.870	2761.603
29.	West Bengal	244362.205	122181.105	125957.675
30.	Andaman and Nicobar Islands	196.367	0.000	0.000
31.	Dadra and Nagar Haveli	282.832	0.000	0.000
32.	Daman and Diu	49.881	0.000	0.000
33.	Lakshadweep	70.920	0.000	0.000
34.	Puducherry	400.00	0.000	0.000
TOTAL		2557740.000	1444621.520	757347.025

*Figures reported by States/UTs on Awaasoft as on 22.03.2017.

Note:- Utilization of funds reported against total available fund which include Central release, State share, interest accrued and miscellaneous receipt in the respective Financial Year. Release also includes funds released for previous year as committed liability and under special projects.

(C) Details of allocation, release and expenditure under PMGSY

(₹ in crore)

Sl. No.	State	2016-17		
		Allocation	Release (upto 14.3.2017)	Expenditure (upto Feb., 2017)
1	2	3	4	5
1.	Andhra Pradesh	197.59	197.59	199.34
2.	Arunachal Pradesh	205.90	205.92	322.11
3.	Assam	402.00	303.19	216.91
4.	Bihar	3000.00	2867.00	2693.51
5.	Chhattisgarh	534.01	365.61	292.30
6.	Goa	0.00	0.00	0.00
7.	Gujarat	31.00	31.04	40.42
8.	Haryana	23.76	23.76	57.65
9.	Himachal Pradesh	310.00	175.95	186.02
10.	Jammu and Kashmir	756.00	392.61	0.00
11.	Jharkhand	868.00	526.59	419.17
12.	Karnataka	260.00	256.40	291.81

1	2	3	4	5
13.	Kerala	180.00	135.46	205.76
14.	Madhya Pradesh	1678.29	1679.05	1195.57
15.	Maharashtra	606.00	296.57	480.07
16.	Manipur	396.37	393.21	191.71
17.	Meghalaya	206.09	206.09	154.21
18.	Mizoram	93.36	93.36	74.07
19.	Nagaland	8.05	8.05	2.08
20.	Odisha	1650.00	1620.58	1302.26
21.	Punjab	135.00	135.00	196.26
22.	Rajasthan	565.50	558.83	415.36
23.	Sikkim	123.95	88.82	75.20
24.	Tamil Nadu	254.00	254.00	0.00
25.	Telangana	146.03	146.03	8.78
26.	Tripura	447.00	292.27	900.57
27.	Uttar Pradesh	998.00	984.34	315.36
28.	Uttarakhand	529.35	397.52	753.54
29.	West Bengal	1356.00	669.18	157.71
TOTAL		15961.23	13303.98	11147.76

Note: Total expenditure is greater than Released amount in respective Financial Year due to State share and interest accrued on programme fund.

(D) Status of State/UT-wise allocation, release and expenditure under DAY-NRLM

(₹ in lakh)

Sl. No.	States/UTs	2016-17			
		Total Cental Allocation	Cental Release		Expenditure
			NRLM*	NRLP	
1	2	3	4	5	6
1.	Andhra Pradesh	1185.81	1778.73	0.00	4189.67
2.	Bihar	4835.89	4835.90	5842.63	22584.79
3.	Chhattisgarh	1074.08	537.04	2259.15	7130.42
4.	Goa	150.00	75.00	0.00	0.00

1	2	3	4	5	6
5.	Gujarat	765.19	382.60	1074.00	2636.43
6.	Haryana	450.18	450.18	0.00	918.38
7.	Himachal Pradesh	189.59	94.80	0.00	307.50
8.	Jammu and Kashmir	2500.00	2368.00	0.00	2462.20
9.	Jharkhand	1823.41	911.71	5350.20	10114.94
10.	Karnataka	1535.07	767.54	1493.50	1809.13
11.	Kerala	688.78	511.88	0.00	1396.05
12.	Madhya Pradesh	2300.98	3097.82	4404.00	13677.11
13.	Maharashtra	3034.46	3034.46	4455.77	9962.70
14.	Odisha	2325.13	1162.57	2967.27	10255.15
15.	Punjab	218.78	109.39	0.00	429.02
16.	Rajasthan	1165.63	1165.64	1145.64	5152.07
17.	Tamil Nadu	1797.46	1797.46	1873.50	2987.40
18.	Telengana	847.01	423.51	0.00	720.50
19.	Uttar Pradesh	6962.06	5163.55	4192.00	15874.15
20.	Uttarakhand	366.56	291.56	0.00	749.38
21.	West Bengal	2583.93	3490.93	2536.20	8663.56
22.	Andaman and Nicobar Islands	25.00	12.50	0.00	0.00
23.	Daman and Diu	25.00	0.00	0.00	0.00
24.	Dadra and Nagar Haveli	25.00	12.50	0.00	0.00
25.	Lakshadweep	25.00	12.50	0.00	0.00
26.	Puducherry	250.00	125.00	0.00	0.00
TOTAL		37150.00	32612.77	37593.86	122020.54
27.	Arunachal Pradesh	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation	300.00	0.00	184.45
28.	Assam		3500.00	2207.26	5071.94
29.	Manipur		392.62	0.00	169.72
30.	Meghalaya		400.00	0.00	344.24
31.	Mizoram		1600.00	0.00	684.65

1	2	3	4	5	6
32.	Nagaland	under NRLM on	1200.00	0.00	461.56
33.	Sikkim	demand basis i.e as	564.66	0.00	101.31
34.	Tripura	per the approved Annual Action Plan 2016-17	1350.00	0.00	1314.84
TOTAL		21850.00	9307.28	2207.26	8332.71
GRAND TOTAL		59000.00	41920.05	39801.12	130353.25

*Including interest subvention Category-II.

Note: Expenditure against total available funds which also includes State share, opening balance and misc. receipts.

(E) State/UT-wise expenditure incurred under DDU-GKY

(₹ in lakh)

Sl. No.	State/UTs	2016-17 (As on 20.03.2017)
1.	Andaman and Nicobar Islands	-
2.	Andhra Pradesh	-
3.	Arunachal Pradesh	61.000
4.	Assam	10046.830
5.	Bihar	3606.000
6.	Chandigarh	-
7.	Chhattisgarh	8947.199
8.	Dadra and Nagar Haveli	-
9.	Delhi	-
10.	Goa	60.000
11.	Gujarat	82.755
12.	Haryana	58.038
13.	Himachal Pradesh	3670.435
14.	Jammu and Kashmir	6787.816
15.	Jharkhand	6464.429
16.	Karnataka	256.738
17.	Kerala	114.000
18.	Madhya Pradesh	7546.455

Sl. No.	State/UTs	2016-17 (As on 20.03.2017)
19.	Maharashtra	96.065
20.	Manipur	461.000
21.	Meghalaya	461.000
22.	Mizoram	460.500
23.	Nagaland	461.000
24.	Odisha	2195.443
25.	Puducherry	-
26.	Punjab	-
27.	Rajasthan	63.000
28.	Sikkim	460.500
29.	Tamil Nadu	2590.999
30.	Telangana	-
31.	Tripura	3838.949
32.	Uttar Pradesh	505.198
33.	Uttarakhand	1891.121
34.	West Bengal	8890.369
35.	Multi-State	512.634
TOTAL		70589.473

Statement-II

(A) State/UT-wise total households and persondays provided employment under MGNREGA

Sl. No.	State/UTs	2016-17 till 22.03.2017	
		No. of HH Provided Employment (In lakh)	No. of Persondays Generated (In lakh)
1	2	3	4
1.	Andhra Pradesh	38.35	1851.63
2.	Arunachal Pradesh	1.95	74.26
3.	Assam	14.44	414.56
4.	Bihar	21.77	779.37
5.	Chhattisgarh	20.49	814.02

1	2	3	4
6.	Gujarat	6.83	258.06
7.	Haryana	2.68	77.46
8.	Himachal Pradesh	5.02	215.14
9.	Jammu and Kashmir	5.24	239.03
10.	Jharkhand	16.87	669.38
11.	Karnataka	17.35	844.47
12.	Kerala	14.38	637.63
13.	Madhya Pradesh	26.46	1022.97
14.	Maharashtra	13.74	663.16
15.	Manipur	5.04	98.71
16.	Meghalaya	3.99	244.19
17.	Mizoram	1.89	166.25
18.	Nagaland	4.19	252.42
19.	Odisha	18.55	681.24
20.	Punjab	5.23	147.68
21.	Rajasthan	45.35	2447.25
22.	Sikkim	0.67	41.43
23.	Tamil Nadu	61.91	3563.22
24.	Telangana	24.19	915.63
25.	Tripura	5.77	442.43
26.	Uttar Pradesh	48.44	1471.54
27.	Uttarakhand	5.25	215.26
28.	West Bengal	55.14	2077.05
29.	Andaman and Nicobar Islands	0.09	2.46
30.	Goa	0.06	1.09
31.	Lakshadweep	0.00	0.00
32.	Puducherry	0.31	5.36
TOTAL		491.67	21334.35

(B) House constructed under IAY/PMAY-G for the current year

		Units in Nos.
Sl. No.	State/UTs	2016-17* House constructed
1	2	3
1.	Andhra Pradesh	29883
2.	Arunachal Pradesh	0
3.	Assam	158098
4.	Bihar	561854
5.	Chhattisgarh	48698
6.	Goa	535
7.	Gujarat	32112
8.	Haryana	10985
9.	Himachal Pradesh	3739
10.	Jammu and Kashmir	226
11.	Jharkhand	113079
12.	Karnataka	34811
13.	Kerala	48900
14.	Madhya Pradesh	300847
15.	Maharashtra	54952
16.	Manipur	276
17.	Meghalaya	1104
18.	Mizoram	373
19.	Nagaland	16
20.	Odisha	66482
21.	Punjab	1446
22.	Rajasthan	83207
23.	Sikkim	436
24.	Tamil Nadu	2759
25.	Telangana	0
26.	Tripura	5865

1	2	3
27.	Uttar Pradesh	451415
28.	Uttarakhand	6515
29.	West Bengal	349271
30.	Andaman and Nicobar Islands	0
31.	Dadra and Nagar Haveli	0
32.	Daman and Diu	0
33.	Lakshadweep	0
34.	Puducherry	0
TOTAL		1856912

*Figures reported by State/UTs on Awaasoft as on 22.03.2017.

(C) Target Length and Achievement under PMGSY

(Length in Km.)

Sl. No.	State/UTs	2016-17 (upto Oct.,16)	
		Target Length	*Length completed (upto Oct.,16)
1	2	3	4
1.	Andhra Pradesh	1350.00	453.44
2.	Arunachal Pradesh	650.00	1326.99
3.	Assam	750.00	722.60
4.	Bihar	6540.00	3492.65
5.	Chhattisgarh	2750.00	537.09
6.	Goa	0.00	0.00
7.	Gujarat	400.00	40.22
8.	Haryana	52.00	53.54
9.	Himachal Pradesh	500.00	813.49
10.	Jammu & Kashmir	1050.00	1547.59
11.	Jharkhand	3000.00	1457.15
12.	Karnataka	800.00	586.14
13.	Kerala	430.00	189.62
14.	Madhya Pradesh	6200.00	2593.47

1	2	3	4
15.	Maharashtra	1900.00	718.94
16.	Manipur	790.00	1038.24
17.	Meghalaya	400.00	222.42
18.	Mizoram	200.00	115.40
19.	Nagaland	150.00	362.50
20.	Odisha	6200.00	3114.22
21.	Punjab	450.00	379.99
22.	Rajasthan	3000.00	324.18
23.	Sikkim	150.00	176.94
24.	Tamil Nadu	800.00	594.13
25.	Telangana**	900.00	257.66
26.	Tripura	400.00	290.94
27.	Uttar Pradesh	3900.00	2348.67
28.	Uttarakhand	1000.00	1168.62
29.	West Bengal	4100.00	708.35

* Length completed during 2016-17 is as per OMMAS.

(D) Status of State-wise SHGs formed, Revolving Fund (RF) and Community Investment Fund (CIF) disbursed under DAY-NRLM

Sl. No.	State	2016-17 (upto Jan., 17)				
		SHG Promoted	RF Disbursed		CIF Disbursed	
			No. of SHGs	Amount in lakh	No. of SHGs	Amount in lakh
1	2	3	4	5	6	7
1.	Andhra Pradesh	0	0	0.00	0	0.00
2.	Assam	14481	9560	1280.50	3716	1555.25
3.	Bihar	153450	39979	5993.97	38323	5879.15
4.	Chhattisgarh	20424	7939	1187.04	4979	2864.50
5.	Goa					
6.	Gujarat	23308	5864	683.85	2170	1021.62
7.	Jharkhand	29762	11747	1761.00	7084	3893.22
8.	Karnataka	3183	515	75.40	3805	3493.69

1	2	3	4	5	6	7
9.	Kerala	9031	533	59.80	671	325.30
10.	Madhya Pradesh	32125	13635	1669.02	7854	4071.64
11.	Maharashtra	17923	9104	1346.97	2916	1469.05
12.	Odisha	10353	9660	1390.30	9931	5887.61
13.	Rajasthan	20808	3957	589.60	2591	2848.56
14.	Tamil Nadu	6139	4206	611.90	3310	1660.66
15.	Telangana	0	0	0.00	0	0.00
16.	Uttar Pradesh	16735	13741	2059.15	8344	7229.95
17.	West Bengal	20349	10065	1482.13	12275	4856.50
18.	Haryana	3307	1496	150.25	497	273.93
19.	Himachal Pradesh	901	228	28.25	21	10.95
20.	Jammu and Kashmir	6458	1695	254.25	1765	703.20
21.	Punjab	1448	568	60.85	172	74.60
22.	Uttarakhand	2083	898	89.95	499	481.70
23.	Arunachal Pradesh	121	0	0.00	0	0.00
24.	Manipur	422	188	28.20	0	0.00
25.	Meghalaya	865	474	70.12	38	21.75
26.	Mizoram	1125	239	35.10	249	132.00
27.	Nagaland	1045	1	0.15	300	113.43
28.	Sikkim	814	662	99.30	0	0.00
29.	Tripura	1382	706	85.90	324	195.25
30.	Puducherry	0	0	0.00	0	0.00
TOTAL		398042	147660	21092.95	111834	49063.50

(E) State/UT-wise candidates trained under DDU-GKY

Sl. No.	State/UTs	Trained during FY 2016-17 till Feb., 2017
1	2	3
1.	Andhra Pradesh	11121
2.	Arunachal Pradesh	0
3.	Assam	7267

1	2	3
4.	Bihar	7743
5.	Chandigarh	0
6.	Chhattisgarh	6767
7.	Dadra and Nagar Haveli	0
8.	NCT Delhi	0
9.	Goa	0
10.	Gujarat	2192
11.	Haryana	9956
12.	Himachal Pradesh	0
13.	Jammu and Kashmir	6935
14.	Jharkhand	7383
15.	Karnataka	9985
16.	Kerala	10516
17.	Madhya Pradesh	10654
18.	Maharashtra	3307
19.	Manipur	0
20.	Meghalaya	0
21.	Mizoram	0
22.	Nagaland	0
23.	Odisha	29112
24.	Puducherry	0
25.	Punjab	0
26.	Rajasthan	3837
27.	Sikkim	0
28.	Tamil Nadu	113
29.	Telangana	7636
30.	Tripura	1110
31.	Uttar Pradesh	10407
32.	Uttarakhand	0

1	2	3
33.	West Bengal	2186
34.	Daman and Diu	0
35.	Lakshdweep	0
36.	Andaman and Nicobar Islands	0
TOTAL		1,48,227

Statement-III

(A) State/UT-wise households (HH) and persondays provided employment for SCs/STs under MGNREGA

(In lakh)

Sl. No.	State	No. of HH Provided Employment		No. of Persondays generated	
		2016-17 as on 24.03.2017		2016-17 as on 24.03.2017	
		SC	ST	SC	ST
1	2	3	4	5	6
1.	Andhra Pradesh	9.51	3.80	422.53	213.29
2.	Arunachal Pradesh	0.001	1.79	0.06	66.79
3.	Assam	0.75	2.97	18.98	85.90
4.	Bihar	5.00	0.38	182.16	13.77
5.	Chhattisgarh	2.00	7.35	74.79	312.71
6.	Goa	0.002	0.02	0.03	0.38
7.	Gujarat	0.44	2.76	19.84	94.28
8.	Haryana	1.41	0.00	39.44	0.01
9.	Himachal Pradesh	1.40	0.37	60.03	17.43
10.	Jammu and Kashmir	0.33	0.92	13.96	44.46
11.	Jharkhand	2.01	5.83	81.71	219.21
12.	Karnataka	2.94	1.58	137.01	78.70
13.	Kerala	2.29	0.50	109.93	27.28
14.	Madhya Pradesh	4.37	10.01	167.85	368.05
15.	Maharashtra	1.27	2.76	59.01	134.22

1	2	3	4	5	6
16.	Manipur	0.14	2.36	2.97	41.59
17.	Meghalaya	0.03	3.73	1.66	233.89
18.	Mizoram	0.00	1.88	0.03	165.30
19.	Nagaland	0.04	4.01	1.91	246.06
20.	Odisha	3.14	6.55	110.85	259.13
21.	Punjab	4.04	0.001	111.90	0.03
22.	Rajasthan	9.27	9.96	511.76	554.98
23.	Sikkim	0.03	0.25	1.74	15.89
24.	Tamil Nadu	17.26	0.82	1021.45	39.91
25.	Telangana	5.66	4.05	215.55	179.57
26.	Tripura	1.02	2.38	73.92	207.82
27.	Uttar Pradesh	15.98	0.47	475.44	13.88
28.	Uttarakhand	0.90	0.21	38.81	9.19
29.	West Bengal	17.39	4.76	653.24	183.67
30.	Andaman and Nicobar Islands	0.00	0.01	0.00	0.21
31.	Lakshadweep	0.00	0.00	0.00	0.001
32.	Puducherry	0.11	0.00	1.94	0.00
TOTAL		108.73	82.47	4610.52	3827.60

*(B) House Sanctioned to SC&ST beneficiaries under IAY/PMAY-G
for the current year*

Sl. No.	State	2016-17*	
		House sanctioned	
		SC	ST
1	2	3	4
1.	Andhra Pradesh	11011	23085
2.	Arunachal Pradesh	16	0
3.	Assam	27791	13862
4.	Bihar	5605	65341
5.	Chhattisgarh	26855	7402

1	2	3	4
6.	Goa	70	18
7.	Gujarat	15011	3623
8.	Haryana	4	7575
9.	Himachal Pradesh	562	1825
10.	Jammu and Kashmir	2346	787
11.	Jharkhand	26178	9217
12.	Karnataka	32321	44949
13.	Kerala	4395	20300
14.	Madhya Pradesh	55872	18184
15.	Maharashtra	71059	34089
16.	Manipur	4118	84
17.	Meghalaya	5551	6
18.	Mizoram	476	0
19.	Nagaland	500	1
20.	Odisha	77682	40245
21.	Punjab	6	2952
22.	Rajasthan	50969	7016
23.	Sikkim	335	49
24.	Tamil Nadu	3237	54275
25.	Telangana	17025	11265
26.	Tripura	5756	2029
27.	Uttar Pradesh	7266	213472
28.	Uttarakhand	1141	2969
29.	West Bengal	61896	180849
30.	Andaman and Nicobar Islands	0	0
31.	Dadra and Nagar Haveli	0	0
32.	Daman and Diu	0	0
33.	Lakshadweep	5	0
34.	Puducherry	0	0
TOTAL		515059	765469

*Figures reported by State/UTs on Awaasoft as on 22.03.2017.

(C) Physical progress under DAY-NRLM since inception till January, 2017

Sl. No.	State	Scheduled Caste					Scheduled Tribe				
		SHG Promoted	RF Disbursed		CIF Disbursed		SHG Promoted	RF Disbursed		CIF Disbursed	
			No. of SHGs	Amount in lakh	No. of SHGs	Amount in lakh		No. of SHGs	Amount in lakh	No. of SHGs	Amount in lakh
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	147281	0	0.00	0	0.00	36176	0	0.00	0	0.00
2.	Assam	8799	5102	749.55	1720	809.10	18367	12416	1817.00	5064	2247.80
3.	Bihar	164290	46070	6907.70	45263	12749.21	7533	2126	318.90	2029	653.79
4.	Chhattisgarh	3421	2054	308.10	1093	676.04	20914	12122	1801.65	7073	4367.26
5.	Gujarat	18788	4525	426.85	680	337.00	72282	27593	2370.46	3489	1614.99
6.	Jharkhand	6226	3157	468.55	2088	1194.25	28547	17677	2638.60	13854	7976.48
7.	Karnataka	6633	1914	280.55	2382	2810.55	3815	1037	153.20	1266	1510.58
8.	Kerala	20721	342	49.90	139	68.20	5907	63	9.45	19	9.05
9.	Madhya Pradesh	25373	6822	893.30	3248	2063.70	76329	42197	5645.72	25168	15535.85
10.	Maharashtra	8559	4653	678.59	1581	852.50	17801	8316	1222.70	2166	1169.96
11.	Odisha	28137	6100	846.64	4051	2473.20	32672	12384	1631.22	6533	3310.24
12.	Rajasthan	12917	2477	369.40	1562	1673.67	25622	3569	531.78	1914	2084.08
13.	Tamil Nadu	40446	4643	646.87	1650	768.27	1831	308	44.96	77	32.35
14.	Telangana	2042	0	0.00	0	0.00	1361	0	0.00	0	0.00

Written Ans. to Quid.

[5 April, 2017]

Ques. of 3 April, 2017 695

1	2	3	4	5	6	7	8	9	10	11	12
15.	Uttar Pradesh	16980	10120	1507.10	5069	4461.42	593	372	55.80	201	232.90
16.	West Bengal	34526	18915	2624.90	5238	2109.08	9326	3939	556.46	909	391.95
17.	Haryana	3934	2103	276.37	730	369.28	0	0	0.00	0	0.00
18.	Himachal Pradesh	940	343	46.65	58	41.25	110	45	5.80	1	0.75
19.	Jammu and Kashmir	1621	1272	190.80	1144	458.00	1009	516	77.40	447	178.80
20.	Punjab	2449	1430	194.64	599	375.15	0	0	0.00	0	0.00
21.	Uttarakhand	979	388	38.90	171	154.49	425	144	14.25	30	24.85
22.	Arunachal Pradesh	0	0	0.00	0	0.00	97	0	0.00	0	0.00
23.	Manipur	0	0	0.00	0	0.00	215	74	11.10	0	0.00
24.	Meghalaya	0	0	0.00	0	0.00	1610	667	98.65	128	89.25
25.	Mizoram	0	0	0.00	0	0.00	1924	911	123.60	249	125.00
26.	Nagaland	0	0	0.00	0	0.00	2787	1575	236.25	300	113.43
27.	Sikkim	63	30	4.50	0	0.00	384	200	30.00	0	0.00
28.	Tripura	297	143	17.70	44	26.40	1556	908	105.90	343	205.74
TOTAL		555422	122603	17527.55	78510	34470.76	369193	149159	19500.85	71260	41875.09

(D) State-wise SC and ST candidates trained under DDU-GKY

Sl. No.	State	2016-17 till Feb.	
		SC trained	ST trained
1.	Andhra Pradesh	3590	895
2.	Assam	632	1354
3.	Bihar	3760	149
4.	Chhattisgarh	1545	2247
5.	Gujarat	304	935
6.	Haryana	6967	23
7.	Himachal Pradesh	0	0
8.	Jharkhand	1083	2147
9.	Karnataka	3858	1031
10.	Kerala	3257	430
11.	Madhya Pradesh	2297	2346
12.	Maharashtra	880	533
13.	Manipur	0	0
14.	Meghalaya	0	0
15.	Nagaland	0	0
16.	Odisha	6784	8728
17.	Rajasthan	2420	985
18.	Sikkim	0	0
19.	Tamil Nadu	50	0
20.	Telangana	3311	883
21.	Tripura	187	445
22.	Uttar Pradesh	4893	87
23.	Uttarakhand		
24.	West Bengal	995	104
TOTAL		46813	23320

Completion of container terminal at Tuticorin Port

3656. SHRIMATI SASIKALA PUSHPA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is still unable to complete the project of converting berth no. 8 at V.O.C. Port Tuticorin into Container Terminal which was started many years ago with a time-frame of completing the projects in 18 months;